

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA-1541/2019**

**New Delhi, this the 17<sup>th</sup> day of May, 2019**

**Hon'ble Sh. Mohd. Jamshed, Member (A)**

Surender Singh Negi  
Ex. Jr. Secretariat Assistant,  
Group "C"  
Aged about 60 yrs  
S/o Hem Singh Negi,  
R/o Ho.no 422, R.K.Puram,  
Sector 7 South west Delhi,  
Delhi 110022

...Applicant

(By Advocate: Sh. Yogesh Kr. Mahur with Mr. Harkesh)

Versus

1. Union of India,  
Through its Secretary  
Ministry of Power  
Central Electricity Authority,  
New Delhi 110066.
  2. The Secretary,  
Ministry of Non-Conventional Energy Sources  
Block No. 14, CGO Complex,  
Lodhi Road,  
New Delhi 110003.
  3. Secretary (P)  
Govt. of India  
Central Electricity Authority,  
Seva Bhawan, R.K.Puram,  
New Delhi.
- ...Respondents

(By Advocate: Sh. Ranjan Tyagi)

## **ORDER (ORAL)**

### **Mohd. Jamshed, Member (A):-**

The applicant retired from service on 28.02.2019. Some of his retiral benefits have been withheld. The applicant has made a number of representations, the latest being, 30.04.2019.

2. The respondents are directed to consider and decide the representation of the applicant dated 30.04.2019, within a period of three months from the date of receipt of certified copy of this order.

3. Accordingly, the O.A. is disposed of at the admission stage itself. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

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